

## GEOLOGICAL TRIGONOMETRY STONES

838. **Shri Sanganna:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether Geological Trigonometry Stones in Orissa are being maintained by the Central Government or the Government of Orissa or by both;

(b) whether any survey has been made of the places where these Stones have been fixed within the last two or three years in order to ensure their correct location; and

(c) in case the survey stones are maintained by the State Government, the extent to which the expenditure thereon is reimbursed by the Government of India?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) and (c). The Trigonometrical Stones are looked after by the State Government through their District Officers. Expenditure on repairs to the stones is, however, met by the Central Government.

(b) No, Sir.

## SUPERANNUATED STAFF IN M. E. S.

839. { **Shrimati Renu Chakravarty:**  
**Shri N. B. Chowdhury:**

Will the Minister of Defence be pleased to state:

(a) whether there is any rule whereby a Government servant under Ministerial Establishments having reached the superannuation can ordinarily be retained in service upto the age of sixty provided he continues to be efficient and medically fit;

(b) if so, the number of such cases of staff retained in service at present in the M.E.S. in Eastern and Southern Commands; and

(c) whether there is any special consideration shown in this matter to the Central Government servants in Defence who are displaced persons from Pakistan?

**The Deputy Minister of Defence (Shri Sat'ish Chandra):** (a) Yes. But this rule does not apply to Ministerial officers who entered Government service on or after 31st April, 1938, or who being in Government service on 31st March, 1938, did not hold lien or a suspended lien on a permanent post on that date.

(b) Eastern Command: 22  
Southern Command: 6

(c) The Ministry of Home Affairs have issued instructions advising Ministries to consider sympathetically the advisability of retiring and re-employing the Displaced Government servants till their pensions (including anticipatory pensions) are actually sanctioned in cases where pensions are not likely to be actually sanctioned immediately on superannuation. These instructions are applicable to all Displaced Government servants engaged in central Government Establishments and are not peculiar to the Central Government servants in Defence alone.

## HARIJANS

841. **Shri Ram Dhani Das:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government have directed the State Governments to watch the progress of Harijans, so as to assure equal progress of all the sub-castes of Harijans; and

(b) if not, the reasons therefor?

**The Deputy Minister of Home Affairs (Shri Datar):** (a) and (b). No such direction is called for, because, in the opinion of this Government, State Governments are already alive to the necessity of ameliorating the conditions of all the weaker sections of the society including Scheduled Castes with all sub-castes.

## HARIJANS IN BIHAR

842. **Shri Ram Dhani Das:** Will the Minister of Home Affairs be pleased to state the amount of money given to the State of Bihar since 1950 year-wise to ameliorate the conditions of Harijans?

**The Deputy Minister of Home Affairs (Shri Datar):** No grants are given to State Governments for the amelioration of the conditions of Harijans. Grants are being given to State Governments and certain all-India Organisations of repute for the removal of untouchability since 1953-54. During this year a sum of Rs. 1,30,000 was given to Bihar for this purpose. For the current financial year a sum of Rs. 1,00,000 has already been paid and another instalment of an equal amount will be paid before the close of the financial year on the receipt of full details regarding the actual expenditure etc. incurred by the State Government on these schemes including that met from their own funds.

#### LOAN TO ORISSA

**843. Shri Sanganna:** Will the Minister of Finance be pleased to state:

(a) whether the Government of India have sanctioned any loan to the Government of Orissa, for the improvement of Cuttack City under the Master Plan;

(b) if so, the amount of loan sanctioned; and

(c) the mode in which the loan is repayable?

**The Deputy Minister of Finance (Shri M. C. Shah):** (a) No. Sir.

(b) and (c). Do not arise.

#### SMUGGLED GOODS

**844. Shri M. Islamuddin:** Will the Minister of Finance be pleased to refer to the reply to starred question No. 2194 asked on the 3rd May, 1954 and state:

(a) the measures that are being taken by Government to combat smuggling on the borders of Purnea (Bihar);

(b) the number of smugglers convicted in 1952 and 1953;

(c) how many of the convicts were Indians and how many were Pakistanis;

(d) whether any of the convicts held passports of either countries; and

(e) if so, their number?

**The Deputy Minister of Finance (Shri A. C. Guha):** (a) The following measures are being adopted to prevent smuggling on the Purnea border:—

(i) Extensive patrolling is regularly undertaken by the Land Customs and Preventive Staff posted on the Indo-Pakistan border.

(ii) One land-rover has been in use for patrolling the border for the last three years.

(iii) The preventive arrangements are being reinforced by making another vehicle and an extra Preventive party available to the Superintendent of Central Excise, Kishanganj, who controls the major portion of the Indo-Pakistan border adjoining Purnea (Bihar).

(b) No smuggler was convicted during this period.

(c) to (e). Do not arise.

#### EARTHQUAKES IN NORTH EAST INDIA

**845. Shri L. N. Mishra:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether it is a fact that an eminent Geologist of West Bengal has made a forecast that North East India will experience a number of earthquakes during the next two hundred years at an interval of eight years; and

(b) if so, whether Government propose to explore the possibilities of preventing such occurrences?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) Newspapers reports indicate that Prof. S. K. Banerji of the College of Engineering and Technology, Jadavpur, has made a statement that, based on the past frequency of earthquakes, 25